From,

       Rajiv Sharma, HJS,
       Joint Registrar (Judicial) (Services),
       High Court of Judicature
       at Allahabad

To,

       The Director,
       Institute of Judicial Training & Research, U.P.,
       Vineet Khand, Gomati Nagar,
       Lucknow

No. 93 /JR(S)/2015   Dated: Allahabad: February 10, 2015

Subject: Regarding nomination for 05 days "Managerial Effectiveness" Training Programme for Judicial Officers at IIM, Lucknow.

Sir,

      With reference to your letter no. JTRI/Mang. Trg./14-216 dated 05.02.2015 on the above subject, I am directed to inform you that Court has been pleased to approve the proposal and nominate the officers mentioned at List 'A' (excluding the name of Sri Chandra Bhan-III at Sl. no. 08 in the list) for 05 days "Managerial Effectiveness" Training Programme for Judicial Officers scheduled from 23.02.2015 to 27.02.2015 at Institute of Judicial Training & Research, U.P., Lucknow.

      I am therefore to request you to take necessary steps accordingly.

                     Yours faithfully

                     Sd/-
            Joint Registrar (Judicial) (Services)

No. 93 (i)/JR(S)/2015 dated: February 10, 2015

    Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow with the request to kindly inform Sri Amar Jeet Tripathi, Special Secretary & Addl. L.R. (Judicial & Legislative), Sri Tanvir Ahmad, Special Secretary & Addl. L.R. (Sansdiya Karya), Sri Badam Singh, Special Secretary & Addl. L.R. (Legislative & Parliamentary Affairs), Sri Jai Prakash Singh-II, Special Secretary & Addl. L.R. (Judicial & Legislative) accordingly and direct them to report at IIM, Lucknow on the scheduled date, for participation in the aforesaid training.

2. Sri Kamal Kishore Sharma, District & Sessions Judge, Etah, Sri Chintamani Tewari, District & Sessions Judge, Ballia, Sri Rang Nath Pandey, District & Sessions Judge, Siddharth Nagar, Dr. Rama Shanker Tripathi, Judicial Member, Commercial Tax Tribunal, Varanasi, Smt. Poonam Sikand, Special Secretary & Additional L.R. (Legal Cell), Advocate General Office, Government of U.P., Allahabad and Smt. Poonam, Law Officer (Women), U.P. Rajya Mahila Ayog, Lucknow with the request kindly to report at IIM, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.

3. All the District & Sessions Judges with request to kindly inform the officer concerned accordingly and direct them to report at IIM, Lucknow on the scheduled date, for participation in the aforesaid training.

4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

                     Sd/-
            Joint Registrar (Judicial) (Services)

Management Development Programme
on
Managerial Effectiveness for Judicial Officers at IIM, Lucknow
(Under 13th Finance Commission Scheme)
Duration: 23.02.2015 to 27.02.2015

Sl.	Batch	I.D.	Name of Officer S/Sri	Level of Officer	Place of Posting
1.	1996	3173	Kamal Kishore Sharma	District & Sessions Judge	Etah
2.	1979	4467	Chintamani Tewari	District & Sessions Judge	Ballia
3.	1983	5078	Rang Nath Pandey	District & Sessions Judge	Siddharth Nagar
4.	1996	3160	Naresh Singh	Addl. District & Sessions Judge	Anpara- Sonbhadra
5.	1987	6163	Rajiv Goyal	Addl. District & Sessions Judge	Mau
6.	1985	5252	Vinod Kumar Srivastava-IV	Judge, Spl. Court (CBI)	Lucknow
7.	1985	5300	Vishesh Sharma	Addl. District & Sessions Judge	Chandausi-Moradabad
8.	1986	5332	Chandra Bhan-III	**Under Suspension**	
9.	1986	5332	Dr. Rama Shanker Tripathi	Judicial Member Commercial Tax Tribunal	Varanasi
10.	1986	5335	Ramesh Gupta	Spl. Judge (SC/ ST)	Mainpuri
11.	1986	5338	Kaushalendra Kumar Sinha	Addl. District & Sessions Judge	Bulandshahr
12.	1986	5339	Gauri Shanker Gupta	Addl. District & Sessions Judge	Gonda
13.	1986	5380	Aejaz Ahmad Ansari	Principal Judge, Family Court	Hamirpur
14.	1986	5382	Amar Jeet Tripathi	Spl. Sec. & Addl. L.R. (Jud. & Legis) Govt. of U.P.	Lucknow
15.	1986	5383	Smt. Poonam Sikand	Spl. Sec. & Addl. L.R. (Legal Cell) Advo. Gen. Office Govt. of U.P.	Allahabad
16.	1986	5387	Tanvir Ahmad	Spl. Sec. & Addl. L.R. (Sansdiya Karya) Govt. of U.P.	Lucknow
17.	1986	5396	Suresh Chandra Rana	Addl. District & Sessions Judge	Aligarh
18.	1986	5412	Badam Singh	Spl. Sec. & Addl. L.R. (Leg. & Parli. Aff.) Govt. of U.P.	Lucknow
19.	1987	5427	Dr. Ashok Kumar Singh-IV	Addl. District & Sessions Judge	Ramabai Nagar
20.	1987	5046	Arvind Kumar-I	Spl. Judge (E.C. Act)	Ghazipur
21.	1987	5440	Jitendra Kumar	Addl. District & Sessions Judge	Muzaffarnagar
22.	2009	1885	Sunil Kumar-IV	Addl. District & Sessions Judge	Bulandshahr
23.	1987	5449	Jai Prakash Singh-II	Spl. Sec. & Addl. L.R. (Jud. & Legis) Govt. of U.P.	Lucknow
24.	2003	6195	Smt. Sonica Choudhary	Addl. Civil Judge (SD)/ Addl. Chief Judicial Magistrate	Allahabad

25.	2003	2035	Lal Bahadur Gond	Addl. Civil Judge (JD)	Ballia
26.	2006	1547	Smt. Poonam	Law Officer (Women) U.P. Rajya Mahila Ayog	Lucknow
27.	2012	1922	Mritunjay Srivastava	Addl. Civil Judge (JD)	Lakhimpur Kheri
28.	2012	1940	Smt. Sapna Tripathi	Addl. Civil Judge (JD)	Fatehpur
29.	2012	1945	Smt. Pooja Gupta	Judicial Magistrate	Gorakhpur
30.	2012	1978	Vishv Jeet Singh	Addl. Civil Judge (JD)	Pratapgarh
31.	2012	1979	Smt. Jyotsna Yadav	Addl. Civil Judge (JD)	Mirzapur
32.	2012	1980	Ms. Shweta Yadav	Addl. Civil Judge (JD)	Ghazipur
33.	2012	1981	Smt. Sweta Chaudhari	Addl. Civil Judge (JD)	Meerut
34.	2012	1982	Jaihind Singh	Addl. Civil Judge (JD)	Mau
35.	2012	1983	Vinay Kumar Singh	Addl. Civil Judge (JD)	Jaunpur
36.	2012	1984	Shiva Nand Gupta	Addl. Civil Judge (JD)	Pratapgarh
37.	2012	1986	Sunil Kumar	Addl. Civil Judge (JD)	Deoria
38.	2012	1987	Vijay Kumar Verma	Judicial Magistrate	Kushinagar at Padrauna
39.	2012	1989	Ashok Kumar Singh	Judicial Magistrate	Sonbhadra
40.	2012	1990	Ms. Archana Singh	Addl. Civil Judge (JD)	Pratapgarh
41.	2012	1991	Prakash Chandra	Addl. Civil Judge (JD)	Mirzapur
42.	2012	1992	Lucky	Addl. Civil Judge (JD)	Ghazipur
43.	2012	1994	Mukesh Kumar	Addl. Civil Judge (JD)	Pratapgarh
44.	2012	1995	Mangal Dev Singh	Civil Judge (JD)	Jewar- G.B. Nagar
45.	2012	1996	Raghuvansh Mani Singh	Judicial Magistrate	Mahoba
46.	2012	2034	Sushri Nutan Kumari	Addl. Civil Judge (JD)	Bahraich